

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 1711
TO BE ANSWERED ON 27th JULY, 2022**

POOR NETWORK COVERAGE IN URBAN AREAS

1711. SHRI RAJMOHAN UNNITHAN:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government is cognizant about the increasing frequency of poor network coverage in Urban areas and if so, the details thereof;
- (b) whether the Government has taken any measures to understand the reasons and causes for the same and if so, the details thereof;
- (c) whether there has been any attempt to understand why service providers have not been able to service these areas, if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken by the Government to improve the coverage of mobile networks in urban areas?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) to (d) Telecom Regulatory Authority of India (TRAI) has been monitoring the performance of Telecom Service Providers (TSPs) against the benchmarks for various Quality of Service parameters laid down by TRAI by way of Quality of Service regulations issued from time to time, through Quarterly Performance Monitoring Reports (PMRs). The performance is assessed for a Licence Service Area (LSA) as a whole.

New Mobile Towers and Base Transceiver Stations (BTSs) are installed by TSPs to improve coverage and capacity of their networks based on their techno-commercial assessments from time to time. Nearly 17.06 lakh additional Base Transceiver Stations (BTSs) for 2G/3G/4G-LTE services have been added by TSPs during the period from March, 2014 (6.49 lakh BTS) to 15th July 2022 (23.56 lakh BTS) across the country.

TSPs also conduct drive test from time to time to improve mobile network coverage and Quality of Services.

Moreover, Department of Telecommunications (DoT) has taken several policy initiatives to facilitate infrastructure growth for delivery of quality services. These include permitting trading/sharing/ liberalisation of spectrum, permitting passive & active infrastructure sharing, notification of Right of Way Rules 2016, making government land/buildings available for installations of towers etc.
